

bandargahaun mein nivesh ki ichhuk' published in the 'Dainik Jagran' (Delhi Edition) dated 20 September, 1998;

- (b) if so, the facts of the matter reported therein; and
(c) the reaction of the Government thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) and (b) Yes, Sir. An unofficial British delegation comprising of port sector industries visited India in September, 1998 to explore business opportunities in the Indian ports and the delegation held discussions with various agencies.

(c) The Government have not received any specific proposals.

[English]

Bankers reject ISPAT's Corporation

2388. SHRI NARESH PUGLIA : Will the Minister of POWER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned 'Bankers reject ispat's corporate structure for Bhadravati Project' appeared in the Hindustan Times, dated October 7, 1998;

(b) if so, whether the International bankers have rejected the tripartite corporate structure floated by the Ispat Group;

(c) if so, the details of objections raised by International bankers in this regard; and

(d) the reaction of the Government thereto?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) Yes, Sir.

(b) and (c) Government of India (Go I) has issued counter-guarantee to the Bhadravati thermal power project (1082 MW), which would become effective only after certain conditions precedent laid down therein are fulfilled. The Industrial Development Bank of India has informed that the International Bankers have not raised this issue during this discussions with IDBI. No International bankers have communicated any objections to Go I on this issue. The Central India Power Company, which is the generating company for developing this project, have also informed that no such objections have been raised by International bankers.

(d) Does not arise.

District Primary Education Programme

2389. SHRI BHARTRAHARI MAHTAB :
SHRI MOINUL HASSAN AHAMED :
SHRI PRAKASH YASHWANT AMBEDKAR :
SHRI BIKRAM KESHARI DEO :
SHRI RAVI SITARAM NAIK :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of districts brought under DPEP, State-wise;

(b) the amount allocated and spent under the programme during the last three years, State-wise.

(c) the details of funds received for the programme from both internal and external sources during the said period;

(d) the achievements made by the programme, State-wise;

(e) whether there is any proposal to improve the implementation of DPEP;

(f) if so, the steps being taken in this direction;

(g) whether there is large scale bungling relating to DPEP in several States;

(h) if so, the details of the steps being taken in this regard; and

(i) the monitoring mechanism set up to supervise this programme throughout the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) 149 districts of 14 States, namely, Assam (9), Kerala (6), Karnataka (11), Haryana (7), Tamil Nadu (6), Maharashtra (9), Madhya Pradesh (33), Himachal Pradesh (4), Orissa (8), Gujarat (3), Andhra Pradesh (5), West Bengal (5), Uttar Pradesh (15) and Bihar (27) are presently covered under the District Primary Education Programme (DPEP).

(b) and (c) 85% of the project cost under DPEP is met by the Government of India and is resourced through external funding. The remaining 15% is shared by the concerned State Governments. The Government of India's share is released to the State Implementation Societies as grant. Funds released to the State Implementation Societies by the Government of India during the last 3 years (1996-97 to October, 1998), expenditure incurred and reimbursement made by the external funding agencies are indicated in the Statement - I enclosed.

(d) The physical achievements made by various States under the project are indicated in the statement - II enclosed. The first phase of the programme in 42 districts of 7 States, which was launched in 1994, was subject to an in-depth review during September-October, 1997 jointly by the Government of India and the external funding agencies. The in-depth Review and the various studies conducted for the purpose have indicated that there has been a spurt in enrolment, reduction in repetition rates and there is evidence of increase in learning achievements. Increasing community involvement, improvements in classroom processes and concerted equity focus have emerged as a key success of the programme.

(e) and (f) Improvement in the programme implementation is an ongoing process. In fact decentralisation and participatory process in planning and management is an essential characteristic of DPEP. There is an active participation of public, teachers, Village Education Committees and educational functionaries at the local level at all stages of the programme implementation.

(g) to (i) No, Sir. Funds are released to the State Implementation Societies and the expenditure is incurred by them in accordance with the norms stipulated in the project guidelines and on the activities included in their Annual Work Plan & Budget which are approved after detailed appraisal. The State Societies have well defined Memorandum of Association & Rules and the Financial Regulations with a provision of annual audit to ensure proper utilisation of funds. Physical and financial achievements against the project parameters are also monitored periodically through visits of Supervision Missions, Project Management Information System and meetings of the Executive Committees. The Annual Reports alongwith the Audited Accounts of the State Societies are also laid in Parliament.

Statement-I

Amount released by Government of India, expenditure incurred by the various States under the District Primary Education Programme (DPEP) and amount disbursed by external funding agencies during 1996-97 to 1998-99 (upto Oct., 98)

Sl. No.	Name of the States	Amount released by Govt. of India	Expenditure	Disbursement by External Funding Agencies
1	2	3	4	5
1.	Assam	59.37	42.30	36.82

1	2	3	4	5
2.	Andhra Pradesh	56.19	50.00	14.74
3.	Bihar	18.02	17.12	13.75
4.	Gujarat	25.25	21.52	18.89
5.	Haryana	50.27	52.00	46.18
6.	Himachal Pradesh	26.03	23.32	20.42
7.	Karnataka	131.18	122.16	106.67
8.	Kerala	55.88	49.28	45.18
9.	Madhya Pradesh	253.09	250.00	464.62
10.	Maharashtra	64.76	78.24	68.67
11.	Orissa	29.87	21.63	18.95
12.	Tamil Nadu	55.14	62.89	55.00
13.	Uttar Pradesh	60.00	36.75	32.84
14.	West Bengal	19.00	8.27	5.63
15.	National Component	21.23	18.60	18.47
Total (DPEP)		925.28	854.08	966.83

Statement-II

Major physical achievements under DPEP upto 30.09.1998

Sl.No.	States	New Primary School Buildings constructed/ in progress	Construction of buildings For existing schools completed/ in progress	No.of schools repaired/ under progress	Additional Classrooms Constructed/ in progress	No.of BRC/CRC constructed/ in progress
1.	ASSAM	-	443	68	93	296
2.	ANDHRA PRADESH	443	65	-	417	-
3.	BIHAR	-	62	-	26	55
4.	GUJARAT	-	-	323	-	-
5.	HARYANA	105	39	410	753	294
6.	HIMACHAL PRADESH	175	-	-	55	67
7.	KARNATAKA	458	-	200	16	273
8.	KERALA	18	23	160	584	258
9.	MADHYA PRADESH	2687	-	1701	2244	198
10.	MAHARASHTRA	426	-	764	1011	29
11.	ORISSA	-	10	354	3	447
12.	TAMIL NADU	-	-	406	839	71
13.	UTTAR PRADESH	-	-	-	270	610
14.	WEST BENGAL*	-	-	-	-	-

*Civil Works yet to start